

10-7-1990

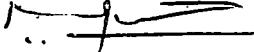
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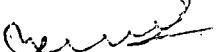
Present:

Shri S.S. Tiwari, counsel for the applicant.

Shri D.K. Sinha, counsel for the respondents.

The learned counsel for the applicant states that the impugned order of transfer pertaining to the applicant has been withdrawn by the respondents and that he has no grievance. In view of this, he craves to withdraw the application. His application is, accordingly, dismissed as withdrawn.


(M.M. MATHUR)
MEMBER (A)


(P.K. KARTHA)
VICE CHAIRMAN